

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 7

IA/382(AHM)2021 in CP(IB) 49 (AHM) 2017

**Order under Section 10**

**IN THE MATTER OF:**

Somanath Textile Pvt. Ltd

V/s.

State bank of India

.....Applicant

.....Respondent

**Order delivered on 22.06.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Vishal Raval

For the IRP/RP :

For the Respondent :

**ORDER**

IA 382 of 2021 is filed by Assistant Commissioner of Income Tax (Benami Prohibition) directing not to proceed with the auction sale. We direct liquidator to file reply within two weeks.

List the matter for further consideration on 19.07.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)